

(VJ)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P. NO. 103/94 in  
O.A. NO. 1116/89

New Delhi this the 7th day of April, 1994

Mrs. Purnima Dutta Chaudhary,  
R/O 16/1, Railway Quarters,  
Sarojini Nagar,  
New Delhi - 110023.

... Petitioner

By Advocate Shri Anis Suhrawardy

Versus

1. Shri Masihuzzaman,  
General Manager,  
Northern Railway Hq. Office,  
Baroda House, New Delhi.
2. Shri G. Ramakrishnan,  
Chief Personnel Officer,  
Northern Railway Hq. Office,  
Baroda House, New Delhi.
3. Shri B. S. Aggarwal,  
Chief Admn. Officer (Const.),  
Northern Railway,  
Kashmere Gate, Delhi.
4. Shri Ravinder Nath,  
Chief Signal & Telecom  
Engineer (Const.),  
Hq. Office Northern Railway,  
Baroda House, New Delhi.
5. Shri R. N. Aga,  
Divisional Railway Manager,  
Northern Railway,  
State Entry Road,  
New Delhi.

... Respondents

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath -

This contempt petition is dismissed as withdrawn  
with liberty to approach the Tribunal if it becomes  
necessary.

( P. T. Thiruvenkadam )

Member (A)

( V. S. Malimath )  
Chairman

/as/